

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PET METAL PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Pet Metal Private Limited
2.	Date of incorporation of corporate debtor	6 th June, 1990
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of	U92412GJ1990PTC013849
5.	Address of the registered office and principal office (if any) of corporate	512, Gayatri Chambers, Nr Rajpath Hotel, Above Milan Hotel, R C Dutt Road, Vadodara-390007, Gujarat, India
6.	Date of closure of Insolvency Resolution Process	7 th June, 2021
7.	Liquidation commencement date of corporate debtor	7 th June, 2021 (Order uploaded on 10-06-2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Name- Gordhanbhai Ratnabhai Godhani Reg No- IBBI/IPA-001/IP/P- 01201/2018- 2019/11921
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Add- 16, Sakarta Society, Kargil Chowk, Punagam, Surat, Gujarat-395010 Email : grgodhani@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	209 Rajhans Point, Geetanjali, Varachha Road, Surat - 395006 Email: cirp.petmetal@gmail.com
11.	Last date for submission of claims	6 th July, 2021

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Pet Metal Private Limited on 7th June, 2021 (Order received on 10-06-2021).

The stakeholders of Pet Metal Private Limited are hereby called upon to submit their claims with proof on or before 6th July, 2021, to the liquidator at the address mentioned against Item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Gordhanbhai Ratnabhai Godhani
Liquidator of Pet Metal Private Limited

Reg. No- IBBI/IPA-001/IP-P01201/2018-2019/11921

Date: 16-06-2021

Place: Surat

